

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 777 of 2020

IN THE MATTER OF:

Mukul Agarwal

...Appellant

Versus

Royale Resinex Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Arun Srivastava, Advocate.

For Respondent: Mr. Gourav Arora and Mr. Bharat Arora, Advocates.

Mr. Umesh Gupta, CA

**Mr. R. K. Gupta and Ms. Swaralipi Deb Roy, Advocates
with Mr. Manish Kr. Agarwal, IRP.**

ORDER

(Through Virtual Mode)

29.01.2021: Heard Mr. Arun Srivastava, learned counsel representing the Appellant in part. Due to technical glitch on Appellant's side hearing could not be continued.

List the appeal 'for hearing' on **5th February, 2021** as part-heard matter.

Interim direction to continue till next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc